



**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**O.A. No. 1552/2021**

**This the 10<sup>th</sup> day of August, 2021**

(Through Video Conferencing)

**Hon'ble Mr. R.N. Singh, Member (J)  
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Pranay Bhardwaj, (Nursing Officer)  
Age about 31 years, Group C,  
S/o Shri Shivcharan Bhardwaj,  
R/o Plot No. 183, Banshipuri – I,  
Jagatpura, Jaipur, Pin – 302017.

... Applicant

(By Advocate: Mr. Harish Kr.)

**Versus**

1. Govt. of NCT of Delhi,  
Through its Chief Secretary,  
New Secretariat, New Delhi.
2. Principal Secretary (Health)  
Govt. of NCT Delhi,  
New Secretariat, New Delhi.
3. The Medical Director,  
Lok Nayak Hospital, Jawar Lal Nehru Marg,  
New Delhi -110002.

... Respondents

(None)



## ORDER (ORAL)

### Mr. R.N. Singh, Member (J):

At the outset, Mr. Harish Kr., learned counsel for the applicant submits that after filing the present OA, the applicant has received certain order/letter from the respondents and in view thereof, he wants to withdraw the present OA with liberty to the applicant in accordance with law. Permission is granted.

2. Accordingly, the OA stands dismissed as withdrawn with liberty as aforesaid. There shall be no order as to costs.

**(Mohd. Jamshed)**  
**Member (A)**

Uma/ankit/anjali/deeksha

**(R.N. Singh)**  
**Member (J)**